

(for insertion in the Maharashtra Government Gazette, Part – I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY

No. A. 3935/76/2024

It is hereby certified that the below mentioned District Judges by Nomination have satisfactorily completed their probation period as provided under Rule 13(1), 13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department : No. PC- 1414/ (M.No.73/14)/13A dated 11.09.2014. Accordingly, such District Judges are eligible to be considered as 'permanent employee' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No. 4.

Sr No.	Name of the District Judge and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
1	* Smt. Monica Inok Arland Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	15/09/2014	14/09/2017
2	Shri Prakash Rajaram Kadam, District Judge – 1 and Additional Sessions Judge, Nagpur	District Judge	15/09/2014	14/09/2017 (date of completion of probation period 14/09/2016)
3	Shri Vinod Yashwantrao Jadhav, District Judge – 1 and Additional Sessions Judge, Newasa, Ahmednagar	District Judge	15/09/2014	14/09/2017 (date of completion of probation period 14/09/2016)
4	* Shri Abhay Kamalnayan Lahoti, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019
5	Smt. Anita Bajranglal Sharma, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
6	Shri Virendra Dattuji Kedar, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)

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	(1)	(2)	(3)	(4)
7	* Shri Aniruddha Shrikant Pratinidhi, District Judge – 1 and Additional Sessions Judge, Gondia	District Judge	04/01/2016	03/01/2020
8	Shri Sunil Tukaram Soor, District Judge – 1 and Additional Sessions Judge, Bhusawal, Jalgaon	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
9	Smt. Jyoti Pratap Darekar, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
10	* Shri Nitin Virsen Jiwane, District Judge – 1 and Additional Sessions Judge, Nashik	District Judge	04/01/2016	03/01/2019
11	Shri Rajesh Shivram Gupta District Judge – 1 and Additional Sessions Judge, Osmanabad	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
12	* Shri Babasaheb Vishvanath Wagh, District Judge – 2 and Additional Sessions Judge, Nashik	District Judge	04/01/2016	03/01/2019
13	Shri Vardhan Prataprao Desai, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
14	* Smt. Surekha Ragho Patil, District Judge – 1 and Additional Sessions Judge, Beed	District Judge	04/01/2016	03/01/2019
15	* Shri Rajesh Jaguram Katariya, District Judge – 1 and Additional Sessions Judge, Solapur	District Judge	04/01/2016	03/01/2020

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	(1)	(2)	(3)	(4)
16	* Shri Sanjaykumar Vitthalrao Khongal, District Judge – 1 and Additional Sessions Judge, Vasai, Thane	District Judge	04/01/2016	03/01/2019
17	Shri Pandurang Shamrao Khune, Joint Secretary, Law & Judiciary Department, Nagpur	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
18	* Shri Amit Muniappa Shete, District Judge – 2 and Additional Sessions Judge, Thane	District Judge	04/01/2016	03/01/2019
19	Shri Sachin Bhikamchand Bhansali, Judge, City Civil Court and Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
20	Shri Anil Harishchandra Laddhad, Protho. & Sr. Master, High Court, Original Side, Bombay	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
21	* Shri Vyankatesh Hukumchand Patwadkar, District Judge – 2 and Additional Sessions Judge, Beed	District Judge	04/01/2016	03/01/2019
22	* Shri Sharad Baliram Parate, Judge, Family Court, Pune	District Judge	04/01/2016	03/01/2019
23	* Shri Nandkishor Lallu More, Judge, City Civil Court and Addl. Sessions Judge, Dindoshi, Mumbai	District Judge	04/01/2016	03/01/2019
24	* Shri Vimalnath Salikram Tiwari, Registrar (Administration), High Court of Judicature at Bombay, Aurangabad Bench, Aurangabad	District Judge	04/01/2016	03/01/2019


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	(1)	(2)	(3)	(4)
25	* Shri Harshal Kisan Bhalerao, District Judge – 1 and Additional Sessions Judge, Mangaon, Raigad-at Alibag	District Judge	04/01/2016	03/01/2019
26	* Shri Maksudkhan Husenkhan Pathan, Judge, City Civil Court and Additional Sessions Judge, Dindoshi, Mumbai	District Judge	04/01/2016	02/07/2019
27	Shri Amit Ganpatrao Joshi, District Judge – 1 and Additional Sessions Judge, Jalna	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
28	Shri Shafik Gafuroddin Inamdar, District Judge – 2 and Additional Sessions Judge, Kalyan, Thane	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
29	* Smt Trupti Govindappa Mitkari, District Judge – 2 and Additional Sessions Judge, Osmanabad	District Judge	09/01/2016	08/07/2019
30	Shri Amol Digambarrao Harne, District Judge – 3 and Additional Sessions Judge, Kalyan, Thane	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
31	Shri Kedar Gurunath Joshi, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
32	Shri Shriram Madhukar Tapkire, Judge, City Civil Court and Additional Sessions Judge, Mumbai	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
33	* Smt Ruprani Shekharraje Nimbalkar, Member, Industrial Court, Mumbai	District Judge	04/01/2016	03/01/2019

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	(1)	(2)	(3)	(4)
34	* Shri Yogesh Heeralal Ameta, District Judge – 1 and Additional Sessions Judge, Rahata, Ahmednagar	District Judge	04/01/2016	03/01/2019
35	Shri. Aniruddha Subhash Gandhi, District Judge – 1 and Additional Sessions Judge, Islampur, Sangli	District Judge	04/01/2016	03/01/2019 (date of completion of probation period 03/01/2018)
36	* Smt. Vaishali Damodar Ingle, Judge, City Civil Court and Additional Sessions Judge, Dindoshi, Mumbai	District Judge	04/01/2016	03/01/2019
37	Shri Dhananjay Achyut Deshpande Registrar, High Court, (A.S.), Mumbai	District Judge	01/07/2016	30/06/2019 (date of completion of probation period 30/06/2018)
38	Shri Vishal Sadashivrao Gaike Judge, City Civil Court and Additional Sessions Judge, Mazgaon, Mumbai	District Judge	01/07/2016	30/06/2019 (date of completion of probation period 30/06/2018)

* Note :- The date of permanency and date of completion of probation period of said Judicial Officers are same as mentioned at column No. 4.

High Court of Judicature at Bombay

Dated 04 February, 2025


/04/2/25
(Sameer S. Adkar)
Registrar General

No. A. 3935/76/2024

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
- 2) The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)

- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
- 5) The Accountant General, Maharashtra – I, Mumbai
- 6) The Accountant General, Maharashtra – II, Nagpur
- 7) The Manager, Government Central Press, Mumbai.
- 8) The Pay and Accounts Officer, Mumbai.
- 9) The Principal District and Sessions Judge, _____
- 10) The Principal Judge, City Civil Court and Additional Sessions Judge, Mumbai
- 11) The President, Industrial Court, Mumbai
- 12) The Registrar (Finance and Budget), High Court, A.S., Mumbai
- 13) The Prothonotary & Senior Master, High Court, O.S. Bombay
- 14) The Principal Judge, Family Court, Pune
- 15) The Concerned 38 Judicial Officers

High Court of Judicature at Bombay

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Dated : 04 February, 2025

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For Registrar General